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Title : Regarding Government Business during the week commencing Monday, the 2nd August, 2021.

**THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (SHRI ARJUN RAM MEGHWAL):** Hon. Chairperson Sir, with your kind permission, I rise to announce that Government Business during the week commencing Monday, the 2<sup>nd</sup> of August, 2021 may consist of:-

Discussion on Statutory Resolution seeking disapproval of the Commission for Air Quality Management in National Capital Region and Adjoining Areas Ordinance, 2021 (No. 4 of 2021) promulgated by the President of India on 13<sup>th</sup> April, 2021 and consideration and passing of the Commission for Air Quality Management in National Capital Region and Adjoining Areas Bill, 2021.

Discussion on Statutory Resolution seeking disapproval of the Essential Defence Services Ordinance, 2021 (No. 7 of 2021) promulgated by the President of India on 30<sup>th</sup> June, 2021 and consideration and passing of the Essential Defence Services Bill, 2021.

Discussion on Statutory Resolution seeking disapproval of the Tribunal Reforms (Rationalisation and Conditions of Service) Ordinance, 2021

(No. 2 of 2021) promulgated by the President of India on 4<sup>th</sup> April, 2021 and consideration and passing of the Tribunals Reforms Bill, 2021.

Consideration and passing of the following Bills, after their introduction:-

1. The General Insurance Business (Nationalisation) Amendment Bill, 2021.
2. The Central Universities (Amendment) Bill, 2021.
3. Consideration and passing of the following Bills *after they are passed by Rajya Sabha*:-
  1. The Coconut Development Board (Amendment) Bill, 2021.
  2. The Constitution (Scheduled Tribes) Order Amendment Bill, 2021
  3. The Limited Liability Partnership (Amendment) Bill, 2021.
  4. The Deposit Insurance and Credit Guarantee Corporation (Amendment) Bill, 2021

... (*Interruptions*)